

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

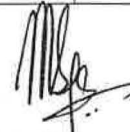
\*\*\*\*\*

**NOTIFICATION**

Dated Shillong, the 3<sup>rd</sup> February, 2023

**NO. LJ (B) 4/2018/251** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officers and Designation	Area of Juris-diction of the power of Executive Magistrates	To be placed with District/Sub-Division
1.	Shri Dawhoi Langstang, SE, Building Circle.	<b>East Khasi Hills District</b>	<b>District Election Officer, EKHD, Shillong.</b>
2.	Shri Lenny CF Diengdoh, Labour Inspector, Block Labour Office, Mawsynram.		
3.	Shri Deebune Shilla Lamare, ADO, Mawsynram.		
4.	Shri Jim Reeves Marwein, Jt Director of Surveys, Lachumiere Shillong.		
5.	Shri R. Nongdhar, 'SDO, PHE, Special Investigation, Sub Division, Shillong.		



**(M.M. Sangma),**

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

\*\*\*\*\*

MEMO.NO. LJ (B) 4/2018/251 - A,  
Copy to:-

Dated Shillong, the 3<sup>rd</sup> February, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The District Election Officer, East Khasi Hills, Shillong for information with reference to letter No. SHEL.V/15/2023/7, dt. 1.2.2023.

4. Personnel A.R (A) Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.